

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(IB) No. 65/Chd/Hry/2019

**Under Section 9 of the Insolvency
& Bankruptcy Code, 2016**

In the matter of:-

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Ecogreen Energy Lucknow Pvt. Ltd.

...Respondent-Corporate Debtor

Present: Mr. G.S. Sarin, Practising Company Secretary for the petitioner.
Mr. Akash D. Sharma, Authorized Representative for the
respondent.
Mr. Rahul Kashyap, Advocate for respondent.

Due to paucity of time, the matter could not be taken. List the
matter on 22.08.2019 for arguments.

Sd/-
(M.K. Shrawat)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

July 04, 2019
Yashpal